

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 116/2018 in  
O.A. No. 3734/2015

The 18<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Anuradha Arya  
Aged about 30 years,  
W/o Sh. Som Dutt  
GNCTD, Khera Dabar,  
New Delhi-110073.

.. Petitioner

(By Advocate : Shri R. Satish Kumar)

Versus

1. Smt. Shashi Bala Dzingra  
Vice Principal/HOS  
Govt. Girls School,  
West Patel Nagar,  
New Delhi-110008.
2. Smt. Saumya Gupta  
Director, Directorate of Education  
Old Secretariat,  
5, Alipur Road,  
Delhi.
3. M.M. Kutty  
Chief Secretary  
Govt. of NCT of Delhi  
Delhi Secretariat,  
Prayers's Building,  
I.P. Estate, New Delhi. .. Respondents

(By Advocate: Shri Anuj Kumar Sharma)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted by both the counsel that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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